

(ख) यदि हां तो इसके क्या कारण हैं ?

रेल मंत्रालय में उपरोधी (श्री मुहम्मद शफी कुरैशी) : (क) जी नहीं ।

(ख) प्रश्न नहीं उठता ।

Scheme to restrict consumption of Petroleum Products

1628. SHRI D. D. DESAI:
SHRI P. GANGADEB:

Will the Minister of PETROLEUM AND CHEMICALS be pleased to state:

(a) whether Government are considering any scheme to restrict the consumption of petrol and diesel oil, both high speed and low speed, throughout the country;

(b) whether details of the scheme have been worked out;

(c) if so, whether they have been implemented; and

(d) the broad outlines thereof?

THE MINISTER OF STATE IN THE MINISTRY OF PETROLEUM AND CHEMICALS (SHRI SHAH-NAWAZ KHAN): (a) and (b). Yes, Sir. The Consumption of Motor Spirit i.e. petrol has already come down since the increase in its price in November, 1973. Various measures to reduce the consumption of both high speed and light diesel oil are being considered in consultation with the concerned authorities.

(c) and (d). Do not arise.

Ban on the use of Diesel Oil for generation of Electricity on Festive Occasions

1629. SHRI MUHAMMED SHERIFF:

Will the Minister of PETROLEUM AND CHEMICALS be pleased to state:

(a) whether Government have banned the use of high speed diesel oil and light diesel oils for generating electricity on festive occasions; and

(b) if so, the reasons thereof?

THE MINISTER OF STATE IN THE MINISTRY OF PETROLEUM AND CHEMICALS (SHRI SHAH-NAWAZ KHAN): (a) and (b). Yes, Sir. This has been done to curtail the non-essential consumption of these products which form the vital inputs for essential industrial and agricultural activity in the country.

Producers of Soaps

1631. SHRI JYOTIRMOY BOSU:
Will the Minister of PETROLEUM AND CHEMICALS be pleased to state:

(a) who are the principal producers of soaps in the country;

(b) licensed and installed capacities of each producer as in 1965 and 1973;

(c) whether some producers have been charged with unauthorised expansion of installed capacity; and

(d) if so, the facts thereof?

THE MINISTER OF STATE IN THE MINISTRY OF PETROLEUM AND CHEMICALS (SHRI SHAH-NAWAZ KHAN): (a) and (b). A statement is laid on the Table of the House.

(c) and (d). The information is being collected and will be laid on the Table of the House.

Statement

Sl. No.	Name of the principal producers of the soap.	Licensed/Registered (tonnes/per year)		Installed capacity as reported by the firm (tonnes/per annum)	Production of Soap (Qty.tns.)
		1965	1973	1973	1973
1. Hindustan Lever Ltd.					
	(a) Calcutta Factory	33,000	33,000	60,000	32,916
	(b) Bombay Factory	58,000	58,000	1,20,000	66,553
2. Tata Oil Mills Co. Ltd.					
	(a) Bombay	14,400	14,400	21,200	19,710
	(b) Tatapuram Factory	14,460	15,006	29,480	26,175
	(c) Madras Factory	1,728	1,728	7,350	4,824
	(d) Ghaziabad Factory	7,500	8,540	14,500	11,998
	(e) Calcutt Factory	3,000	3,000	6,405	3,806
	(f) Calcutta Factory.	9,600	9,600	12,780	5,528
3	M/s. Swastik Oil Mills, Bombay	10,920	10,920	—	8,970
4	M s. Kusum Products Pvt. Ltd.	6,500	6,500	10,000	6,808
5	M/s. Government Soap Factory, Bangalore	6,000	6,000	6,000	5,203
6	M/s. Asiatic Soap Co., Calcutta	4,800	4,800	11,700	3,016
7	M/s. Bombay Soap Factory, Bombay	4,500	4,500	8,004	8,336
8	M/s. Godraj	4,032	4,032	—	5,137
9	M/s. Calcutta Chemical Co. Ltd., Calcutta	1,500	1,500	5,004	1,758
10	M/s. Berar Oil Industries, Akola	1,800	1,800	5,000	3,069
11	M/s. Tungabhadra Industries, Kurnool	1,152	1,152	—	2,220
12	M/s. Modi Soap Works, Modi Nagar	1,500	1,500	4,800	2,364
13	M/s. Vegetable Products Ltd., Calcutta	720	720	2,880	1,587
14	M/s. E. S. Patanwala, Bombay	1,200	1,200	6,696	2,284

Action against Trade Unionists Instigating for Fresh Strike

1632. SHRI SHANKER RAO SAVANT: Will the Minister of RAILWAYS be pleased to state:

(a) has any action been taken or is

proposed to be taken against those trade unionists who incite railway workers to go on a fresh strike; and

(b) if so, the nature of the action taken?

THE DEPUTY MINISTER IN THE MINISTRY OF RAILWAYS (SHRI